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## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

CP(CAA) No.518/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Ur	nder Section	230-232	· · · · · · · · · · · · · · · · · · ·	
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

m. T. Kuita, A.D..
TIA INLA
Dy Darelos

18-1-18

## ORDER

Ld. Counsel for the petitioners and the Dy. Director from the O/o of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (I)